

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA
UN-STARRED QUESTION NO. 2311
TO BE ANSWERED ON 1st AUGUST, 2022/ 10 SRAVANA, 1944 (SAKA)

‘BAD LOANS’

2311: DR. SHASHI THAROOR:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Ministry has recorded the total amount of bad loans extended to MSMEs over the last three years in the country;
- (b) if so, the details thereof, quarter-wise and State-wise;
- (c) whether the Ministry has recorded the active total amount of bad loans which have been extended by Scheduled Commercial Banks, bank-wise;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Ministry has taken cognizance of the rising bad loans over the past few years and implemented necessary corrective measures; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(DR. BHAGWAT KARAD)

(a) to (b): As per inputs received from Reserve Bank of India (RBI), the quarter-wise data on MSMEs gross Non-Performing Assets (NPAs) of Scheduled Commercial Banks (SCBs) from 30.6.2019 to 31.3.2022 is at **Annexure I**. Further, RBI has informed that it does not collect / maintain State-wise data, in this regard.

(c) to (d): Bank-wise details of gross NPAs in SCBs during the last three financial years, are at **Annexure II**.

(e) to (f): In this regard, comprehensive steps have been taken by the Government for effective action against and to recover the default amount from defaulters. The steps taken include, *inter alia*, the following

- i. Change in credit culture has been effected, with the Insolvency and Bankruptcy Code (IBC) fundamentally changing the creditor-borrower relationship, taking away control of the defaulting company from promoters/owners, and debarring wilful defaulters from the resolution process. To make the process more stringent, personal guarantor to corporate debtor has also been brought under the ambit of IBC. Under IBC, resolution plans have been approved in 480 cases up to March 2022, with Rs. 2.34 lakh crore amount realisable by financial creditors.
- ii. The Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 has been amended to make it more effective, with provision for three months' imprisonment in case the borrower does not provide asset details, and for the lender to get possession of mortgaged property within 30 days.

- iii. As per RBI instructions, wilful defaulters are not sanctioned any additional facilities by banks or financial institutions, and their unit is debarred from floating new ventures for five years.
- iv. Wilful defaulters and companies with wilful defaulters as promoters/directors have been debarred from accessing capital markets to raise funds, *vide* Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2016.
- v. Jurisdiction of Debt Recovery Tribunal (DRTs) was increased from Rs. 10 lakh to Rs. 20 lakh to enable the DRTs to focus on high value cases resulting in higher recovery for the banks and financial institutions. Six new DRTs have also been established to expedite recovery.
- vi. Under the PSB Reforms Agenda, comprehensive and automated Early Warning Systems (EWS) were instituted in PSBs, with ~80 EWS triggers and use of third-party data for time-bound remedial actions in the borrowing accounts. Further, PSBs have created Stressed Asset Management Verticals for stringent recovery, segregated pre- and post-sanction follow-up roles for clean and effective monitoring, and engaging specialised monitoring agencies for monitoring of large-value accounts.
- vii. The Fugitive Economic Offenders Act, 2018 has been enacted to provide for attachment of property of a fugitive economic offender, confiscation of such offender's property and disentitlement of the offender from defending any civil claim.
- viii. All Credit Institutions have been mandated by RBI to become members of all credit information companies (CICs) and submit credit information, including historical data, pertaining to borrowers to CICs, and the data to be updated regularly and to be shared with other credit institutions.

Annexure I referred to in Lok Sabha Unstarred question no. 2311, regarding Bad Loans												
Quarterly data on MSME Gross NPAs of Scheduled Commercial Banks												
									Amount in Rupees Crore			
	Gross NPAs (As on)											
	30-06- 2019	30-09- 2019	31-12- 2019	31-03- 2020	30-06- 2020	30-09- 2020	31-12- 2020	31-03- 2021	30-06- 2021	30-09- 2021	31-12- 2021	31-03- 2022*
Total for SCBs	164461	147260	154570	162310	154360	145673	136677	182114	184560	165732	159489	154860

Source: Reserve Bank of India

Provisional data as on 31.3.2022

Annexure II referred to in Lok Sabha Unstarred question no. 2311, regarding Bad Loans

Details of gross Non-Performing Assets of Scheduled Commercial Banks

Amount in Rs. crore

Bank	As on 31.3.2020	As on 31.3.2021	As on 31.3.2022*
AB Bank Limited	0	0	--
Abu Dhabi Commercial Bank PJSC	0	0	--
American Express Banking Corporation	80	253	227
AU Small Finance Bank Limited	458	1,503	924
Australia and New Zealand Banking Group Limited	25	25	25
Axis Bank Limited	26,604	22,682	18,566
Bandhan Bank Limited	993	5,758	6,380
Bank of America, National Association	0	0	--
Bank of Bahrain and Kuwait B.S.C.	79	14	17
Bank of Baroda (BoB)	69,381	66,671	54,059
Bank of Ceylon	20	33	54
Bank of India	61,550	56,535	45,605
Bank of Maharashtra	12,152	7,780	5,327
Bank of Nova Scotia	68	64	64
Barclays Bank PLC	339	268	111
BNP Paribas	7	7	6
Canara Bank	37,041	60,288	54,436
Syndicate Bank	24,086	Merged with Canara Bank	
Capital Small Finance Bank Limited	59	78	117
Catholic Syrian Bank Limited	409	393	290
Central Bank of India	32,589	29,277	28,156
Citibank N.A.	961	991	759
City Union Bank Limited	1,413	1,893	1,933
Cooperatieve Rabobank U.A.	170	372	150
Credit Agricole Corporate and Investment Bank	3	3	3
Credit Suisse AG	0	0	--
CTBC Bank Company Limited	3	2	1
DBS Bank India Limited (DBSIL)	508	488	4,534
Lakshmi Vilas Bank Limited	4,233	4,845	Merged with DBSIL
Deutsche Bank AG	1,510	1,457	2,732
DCB Bank Limited	632	1,083	1,290
Doha Bank Q.P.S.C	9	27	27
Equitas Small Finance Bank Limited	417	643	837
ESAF Small Finance Bank Limited	101	564	1,024
Federal Bank Limited	3,531	4,602	4,137
Fincare Small Finance Bank Limited	45	354	573
Firststrand Bank Limited	28	28	--
HDFC Bank Limited	12,559	14,999	16,101
Hongkong and Shanghai Banking Corporation Limited	669	913	644
ICICI Bank Limited	40,829	40,841	33,295
IDBI Bank Limited	47,272	36,212	34,115
IDFC First Bank Limited	2,280	4,303	4,469
Indian Bank	14,151	38,455	35,214
Allahabad Bank	27,847	Merged with Indian Bank	
Indian Overseas Bank	19,913	16,323	15,299
IndusInd Bank Limited	5,147	5,795	5,517

Bank	As on 31.3.2020	As on 31.3.2021	As on 31.3.2022*
Industrial and Commercial Bank of China	35	0	--
Jammu and Kashmir Bank Limited	7,672	6,955	6,521
Jana Small Finance Bank Limited	321	858	757
JPMorgan Chase Bank National Association	0	0	--
JSC VTB Bank	0	0	--
Karnataka Bank Limited	2,800	2,588	2,251
Karur Vysya Bank Limited	4,213	4,143	3,431
KEB Hana Bank	53	40	40
Kotak Mahindra Bank Limited	5,027	7,426	6,470
Mizuho Bank Limited	6	6	6
MUFG Bank Limited	0	0	--
Nainital Bank Limited	536	651	521
North East Small Finance Bank Limited	26	192	190
PT Bank Maybank Indonesia TBK	18	18	--
Punjab and Sind Bank	8,875	9,334	8,565
Punjab National Bank (PNB)	73,479	1,04,423	92,448
Oriental Bank of Commerce	21,751	Merged with PNB	
United Bank of India	9,935		
Qatar National Bank (Q.P.S.C.)	0	50	53
RBL Bank Limited	2,137	2,602	2,728
Sberbank	92	92	41
SBM Bank (India) Limited	116	88	93
Shinhan Bank	100	128	154
Shivalik Small Finance Bank Limited	--	--	33
Societe Generale	79	79	79
Sonali Bank	5	4	4
South Indian Bank Limited	3,262	4,143	3,648
Standard Chartered Bank	5,151	4,674	3,866
State Bank of India (SBI)	1,49,092	1,26,389	1,12,023
Suryoday Small Finance Bank Limited	101	394	598
Tamilnad Mercantile Bank Limited	1,021	1,085	571
The Dhanalakshmi Bank Limited	401	657	534
The Royal Bank of Scotland PLC	--	--	--
UCO Bank	19,282	11,352	10,237
Ujjivan Small Finance Bank Limited	137	1,071	1,284
Union Bank of India (UBI)	49,085	89,788	79,587
Andhra Bank	28,709	Merged with UBI	
Corporation Bank	19,399		
United Overseas Bank Limited	75	75	75
Utkarsh Small Finance Bank Limited	45	315	648
Woori Bank	0	0	--
Yes Bank Limited	32,878	28,610	27,976

Source: Reserve Bank of India

* Provisional Data as on 31.3.2022
